

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 326/2010

Date: 10.10.2011

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for Transmission Tariff for Rihand Transmission System in Northern Region for the period from 01.04.2009 to 31.03.2014

Sir,

I am directed to refer to your affidavit dated 12.9.2011 on the subject mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 21.10.2011:

- a) From the information submitted in the petition and vide submissions dated 03.03.2011 and 14.09.2011 it is observed that in some cases the test reports etc. are not furnished for the particular equipment which is to be replaced. For example the thermo-scanning reports are submitted for isolator at Mandola sub-station but replacement/ retrofitment of isolators is proposed at Ballabgharh substation. Similarly, the DGA reports for only 2 numbers of CTs are furnished. The details for all the specific equipments are to be submitted.
- b) The Test Results of particular circuit breakers at Ballabgharh sub-station which are to be replaced are not submitted. The same are to be submitted for all CBs clearly indicating the abnormal test results vis-à-vis normal values.
- c) Regarding replacement of CVTs it was mentioned that problem of drift in secondary voltages were frequently observed. However, test results for specific CVTs are not furnished. The same is to be submitted.
- d) Details of practice followed for condition monitoring of the equipments at sub-station by the petitioner. Details of tests carried out periodically for CTs, CVTs, Reactors, Circuit Breakers etc. including normal values of the parameters. Copy of the documents, manual etc. prescribing condition monitoring for sub-station equipments, details of the tests and the normal values of the tests is to be submitted.
- e) Details of test results etc. in respect of CTs, CVTs, CBs for each equipment separately, are to be submitted in the following format:

Sl. No.	Equipment to be replaced	Location along with Name of Bay/Line	Make	Years of Service Completed as on 01.04.2011	Condition Monitoring Test under taken along with date	Result of the Tests*	Corresponding Normal Values	Abnormality in the equipment as indicated from the test result	Reason & Justification for Replacement
1	Circuit Breaker -1								
2	Circuit Breaker -2								
3	Circuit Breaker -3								
4	Circuit Breaker -4								
	CT-1								
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* Report of the tests are to be enclosed

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)